

Commando Force from within the existing strength of the Delhi Police. The Force shall have a strength of 150 personnel, and majority of them have already received training.

(b) The Commando Force is to be utilized for VIP security and for dealing with anti-terrorist activities, whenever necessary.

(c) An expenditure of Rs. 80,000/- is likely to be incurred on the training and an expenditure of Rs. one lac per annum is to be incurred for payment of special allowance, admissible to the personnel of the Commando Force.

(d) The Commando Force will be utilised wherever necessary.

Armed Dacoities in 24-Parganas District of West Bengal

4228 SHRI INDRAJIT GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he is aware that a growing number of armed dacoities is taking place in the border areas of 24-Parganas district of West Bengal due to frequent incursions of miscreants from Bangladesh ;

(b) whether the BSF has so far proved unequal to the task of apprehending such criminal elements ; and

(c) whether any further measures will be taken to tighten control over the border in this sector and do prevent dacoities and kidnappings ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) There were only two cases of dacoity during this year in the bordering areas of 24-Parganas and the involvement of Bangladesh criminals was suspected in one case.

(b) The BSF took prompt action in both the cases, BSF is fully alert and vigilant.

(c) During 1983, two additional bns. of BSF were raised and inducted on West-Bengal Bangladesh border. During 1984, three more BSF bns. were raised and inducted on this border. As a result of induction of five additional bns. and rationalisation of deployment, nine additional border out-posts have been opened in 24-Parganas.

Torture of a Scheduled Caste Youth in Daryaganj Police Station

4229. SHRI VIJAYA KUMAR YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have seen report in Hindustan Times of 5 July, 1984 regarding torture of a Scheduled Caste youth in Daryaganj (Delhi) police station on 23 June, 1984 ;

(b) if so, the facts thereof ; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P VENKATASUBBAIAH) : (a) Yes, Sir.

(b) Shri Desh Raj, who had been taken to the Police Station Darya Ganj, for interrogation in a theft case, on the 28th June, 1984, has complained that he was beaten by ASI Sukhdev of the Police Station who also took a bribe of Rs. 550/- for his release.

(c) A vigilance enquiry has been ordered and further action will be taken on receipt of the enquiry report. Meanwhile, ASI Sukhdev has been transferred to the District Lines.

Evaluation of Tribal Development Programmes as Envisaged in Five Year Plans

4230. SHRI K. PRADHANI : Will the Minister of HOME AFFAIRS be pleased to state :